

**IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH KOLKATA**

**BEFORE DR. MANISH BORAD, ACCOUNTANT MEMBER  
& SHRI SONJOY SARMA, JUDICIAL MEMBER**

**ITA No.800/Kol/2024**

**Assessment Year:**

<b>Eastern Himalayan Foundation C/o Subash Agarwal &amp; Associates, Siddha Gibson, 1, Gibson Lane, Suite 213, 2<sup>nd</sup> Floor, Kolkata-700069. (PAN: AAGCE9279G)</b>	<b>Vs.</b>	<b>CIT (Exemption), Kolkata.</b>
<b>(Appellant)</b>		<b>(Respondent)</b>

Present for:

Appellant by : Shri Siddharth Agarwal, Advocate

Respondent by : Shri Abhijit Kundu, CIT, DR

Date of conclusion of Hearing : 09.07.2024

Date of Pronouncement : 09.07.2024

**ORDER**

**Per Sonjoy Sarma, Judicial Member:**

This appeal has been preferred by the assessee against the order of Ld. CIT(E), Kolkata dated 04-03-2024 in respect of order for registration or approval or rejection or cancellation.

2. At the time of hearing Ld. Counsel for the assessee prayed for withdrawal of the appeal as per instruction of the assessee. Since there is no objection on behalf of the Ld. DR, we accept the prayer of the Ld. Counsel for the assessee and dismiss the appeal as withdrawn.

5. In the result, the appeal of the assessee dismissed as withdrawn.

Order is pronounced in the open court on 9<sup>th</sup> July, 2024

**Sd/-  
(Dr. Manish Borad)  
ACCOUNTANT MEMBER**

**Sd/-  
(Sonjoy Sarma)  
JUDICIAL MEMBER**

Kolkata, Dated: 09.07.2024

JD, Sr. P.S.

Copy to:

1. The Appellant:
2. The Respondent:
3. CIT(E),Kolkata
4. The CIT-
5. The DR, ITAT, Kolkata Bench, Kolkata.

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By Order

Assistant Registrar,  
ITAT, Kolkata.